

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.265 of 2014

Dated: 6th January, 2016

In the matter of:-

Hindustan Petroleum Corporation Ltd. Appellant(s)

Versus

**Kerala State Electricity Regulatory
Commission&Anr. Respondent(s)**

ORDER

Bench not assembled today.

Appeal is posted for hearing on 8th February, 2016.

Court Master